

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 8341/2018

GANESHI (DECEASED) THR. LRS & ORS.

Appellant(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY (NOIDA) &
ANR.Respondent(s)

Date : 01-02-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr D.V.Singh, Adv.
Mr Arijeet Singh, Adv.
Mr Bhupendra Kumar Bhardwaj, Adv.
Mr. Ajit Singh Pundir, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 but none
has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar